

(In lakh tonnes)

	Wheat	Rice	Paddy	Total Rice
	Rabi Marketing season (April to March)	Karif Marketing season (October to Sep- tember)		(including paddy in terms of rice)
1983-84	82.92	59.35	26.82	77.31
1984-85	93.00	71.34	40.42	98.22
1985-86	103.45	63.08	51.38	97.35

(b) The Food Corporation of India issues wheat and rice which are subsidised by the Government. No ratio for subsidy for wheat and rice has been fixed. However, the consumer subsidy per quintal for wheat and rice issued from the Central pool during the last three years is given below;—

Year	(Rs/Qt.)	
	Wheat	Rice
1983-84	49.07	66.70
1984-85	63.46	74.87
1985-86 (RE)	62.31	71.08

Dinesh Singh Commission on riots In Tripura

2140. SHRI NARAYAN KAR: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether the Central Government had appointed Dinesh Singh Commission to find the causes of riots that took place in Tripura, in June, 1980;

(b) whether the said Commission has submitted its report, if so, when;

(c) what are the salient points of the said report including recommendations, if any; and

(d) what action was taken for the implementation of the recommendations?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI GHULAM NABI AZAD): (a) The Government of India had constituted Dinesh Singh Committee in July, 1980 to suggest measures for speedy restoration of normalcy, relief and rehabilitation of the riot victims and to bring about harmonious relations among the different sections of the population in Tripura.

(b) The Committee submitted its Report on 7-8-1980.

(c) and (d) A copy of the Report of Dinesh Singh Committee— was laid on the Table of the House on 8th August, 1980. The recommendations were communicated to the State Government and all concerned authorities for necessary action. The Government is alive to the need for accelerated development of Tripura and is taking necessary action in this direction.

Construction of roads along Bangladesh border with Tripura

2141. SHRI NARAYAN KAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have any plan to construct roads along the Bangladesh border with Tripura;

(b) whether Government have any plan to post Border Security Force along this border if so, the details thereof;

(c) whether there is a proposal to erect observation Posts and barbed wire fence along this border and if so, the details thereof; and

(d) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU): (a) Yes, Sir.

(b) and (c) Border Security Force is already deployed along Bangladesh border in Tripura. Measures for strengthening surveillance along Indo-Bangladesh Border include construction of additional observation post towers. Construction of barbed wire fence along Indo-Bangladesh border will be taken up after construction of border road.

(d) Does not arise.

Security belt on Indo-Pak border

2142. SHRIMATI KRISHNA KAUL: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether Government propose to create a security belt on the Indo-Pak border; and

(b) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH): (a) and (b) The matter is under examination.

Police officers retired [dismissed in Delhi

2143 SHRIMATI KRISHNA KAUL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of police officers in Delhi who have been retired compulsorily, in the last three months; and

(b) the number of police officers who have been dismissed from service during the same period?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI GHULAM NABI AZAD): (a) 12.

(b) 20.

Leasing out of Nationalised Sugar Mills to private companies

2144. DR. BAPU KALDATE: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Bihar Government have conveyed their decision to the Centre to lease out some of the nationalised sugar mills to the private companies; and

(b) if so, when, and whether Government have agreed to the said proposal?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI AJIT PANJA): (a) No, Sir.

(b) Does not arise.

Supply of rice, edible oil and kerosene to Madhya Pradesh

2145. SHRI SURESH PACHOURI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) what is the total monthly requirement of (i) rice, (ii) imported edible oil and (iii) kerosene oil in the State of Madhya Pradesh and the actual quantity of each of these items being supplied by the Centre to the Madhya Pradesh Government for distribution through the Public Distribution System;

(b) whether Government propose to set up an office of the State Trading Corporation in Madhya Pradesh to facilitate co-ordination between the State Government and the edible oil supplying agencies; and

(c) what are the reasons for supplying less quantity of rice, edible oil and kerosene oil to Madhya Pradesh and what steps Government propose to take to augment the supply and to what extent?